

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 25<sup>th</sup> May, 2017  
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017, M.A No. 216/2017, M.A No. 359/2017, M.A No. 363/2017, M.A No. 478/2017, <b>M.A. No. 519/2017</b> <b>M.A. No. 622/2017 &amp;</b> <b>M.A. No. 652/2017)</b>	Giriraj Parikrama Sanrakshan Sansthan & Ors.  Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Mr. Rahul Shukla, Advs. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raman Yadav, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M. R. Shamshed, Adv. For UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Adv. for Applicant in M.A. No. 622/2017 & 519/2017
2.	Original Application No. 399/2016	Arham Technochem  Vs. Uttarakhand Environment Protection Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant  Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
<b>FOR ADMISSION</b>			
3.	Appeal No. 10/2017 (M.A. No. 484/2017 & M.A. No. 485/2017)	M/s Surjeet Wheel Point  Vs. Punjab Pollution Control Board & Ors.	Mr. Jatin Kumar, Adv. for Applicant
4.	Original Application No. 141/2017	M/s. Virgo Realtors (P) Limited  Vs. Union of India & Ors.	Mr. P. C. Hari Kumar, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. Rakesh Sharma, Adv. for R-2, 4 & 5 Ms. Sakshi Popli, Adv. for SEIAA
5.	Original Application No. 260/2017	Kiran Singh  Vs. Union of India & Ors.	Mr. Vinay Sharma, Adv. for Applicant
6.	Original Application No. 333/2017	Sandeep Sharma  Vs. Union of India & Ors.	Mr. Romil Pathak, Adv. for Applicant
7.	Original Application No. 346/2017	Rajiv Singh & Anr.  Vs. Haryana State Industrial & Infrastructure Development Corporation Ltd. & Ors.	Mr. Nachiketa Joshi, Adv. for Applicant

<b>AFTER NOTICE</b>			
8.	Original Application No. 268/2017	Daljit Singh Arora Vs. East Delhi Municipal Corporation & Ors.	Mr. Sugriva Dubey, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. Mr. Balendu Shekhar, Adv. for EDMC
<b>FOR COMPLETION OF PLEADINGS</b>			
9.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh Kumar Lawania, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Raman Yadav, Adv. Mr. Pradeep Misra, Adv. Mr. Brijesh Kalappa, Adv.
10.	M.A. No. 540/2017, M.A. No. 541/2017, <b>M.A. No. 547/2017,</b> <b>M.A. No. 548/2017,</b> <b>M.A. No. 628/2017 &amp;</b> <b>M.A. No. 641/2017 IN</b> <b>Execution Application</b> <b>No. 05/2017</b> (O.A. No. 13/2015)	Dr. Amarjit Singh Nalwa & Ors. Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Tarunvir S. Khehar, Adv. for R-1 to 7 Mr. P. C. Sharma, Adv. Ms. Puja Kalra, Adv. for South MCD Mr. Munawwar Naseem, Adv. for Applicant in M.A. No. 547 & 548 & 641/2017
11.	Original Application No. 129/2017 (M.A. No. 236/2017)	Pawan Kumar Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2 Mr. Shiv Sharma & Mr. Adhirej Singh, Advs.
<b>FOR HEARING</b>			
12.	<b>Execution Application</b> <b>No. 09/2016 IN</b> O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Raman Yadav, Adv. for R-1 to 3 Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv.
13.	Original Application No. 209/2016	Kush Kalra Vs. Delhi Metro Rail Corporation & Ors.	Mr. Kush Sharma, Adv. for Applicant  Mr. A. D. N. Rao, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Taruna A. Prasad, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Vimal Belani, Asstt. Engineer for DJB Mr. Rajiv Bansal, Adv. for DDA
14.	Original Application No. 217/2016 (M.A. No. 415/2017 & <b>M.A. No. 648/2017)</b>	Mahesh Chandra Saxena Vs. The Ministry of Urban Development Ors.	Mr. Rahul Khurana, Adv. for Applicant  Mr. B. V. Niren, Adv. for -1 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for R-4 Ms. Sakshi Popli, Adv. for R-6 Mr. G. K. Pathak, Adv. for Delhi University Mr. Ajay Kaushik, Adv. Mr. Anil Aggarwal, Adv. for ASN Sr. School Mr. Devidutt Joshi, Adv. for Noticee No. 3 Mr. Rajeev Kumar, Adv. Mr. Arvind Kumar, Adv. for SKV Ghitorni Mr. Kush Sharma, Adv. for DDA Mr. Manendra Mishra, Adv.
15.	Original Application No.	Sushil Raaja	Mr. Sushil Raaja, Adv. in person

	270/2016	Vs. Secretary, MORTH & Ors.	Mr. B. V. Niren, Adv. for R-1 & 4 Mr. Balendu Shekhar, Adv. for R-2 Ms. Bhavna Darhoon, Adv. for NHA Dr. Abhishek Attrey, Adv.
16.	Original Application No. 325/2016 (M.A. No. 992/2016, M.A. No. 1057/2016 & M.A. No. 209/2017)	Shailesh Singh  Vs. State of UP & Ors.	Mr. Mirnal Madhav, Adv. with Mr. Shailesh Singh, Applicant in person  Mr. Abhishek Yadav, Adv. for R-1 & 3 Ms. Savitri Pandey, Adv. for R-2 Mr. Vishwendra Verma & Mr. Pranav Verma, Advs. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-5 Mr. B. V. Niren, Adv. for R-7 Mr. Raj Kumar, Adv. for CPCB
17.	Original Application No. 368/2016 <b>(M.A. No. 623/2017 &amp; M.A. No. 624/2017)</b>	Paramjit Singh Pamma  Vs. Government of Punjab & Ors.	Mr. Gurjinder S. Chahal, Adv. for Applicant  Mr. Nitin Kaushal, Adv. for R-3 Mr. B. V. Niren, Adv. for CGSC Mr. Naginder Benipal, Adv. for State of Punjab Mr. Sanjeev Kumar Manan, Adv. for Applicant in M.A. No. 623 & 624/2017
18.	Original Application No. 376/2015 (M.A. No. 896/2015 & M.A. No. 897/2015)	Shailesh Singh  Vs. M/s. Aadi Best Consortium Pvt. Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh  Mr. Jagriti Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Ms. Priyanka Swami, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-5 Mr. Rajkumar, Adv. for R-6 Mr. B. V. Niren, CGSC for R-7 Mr. A. Kumar Prasad, Adv.
19.	Original Application No. 383/2016	Vishal Singh & Anr.  Vs. Union of India & Ors.	Ms. Parul Gupta, Advs. for Applicants  Ms. Yogmaya Agnihotri, Adv. for R-4 Mr. A. K. Panda & Mr. M. Paikaray, Advs. for Odisha SPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. Om Prakash, Adv. for Ministry of Railway
20.	Original Application No. 400/2016	Kendriya Samaj Seva Samiti (Regd.)  Vs. Principal Secretary Forest, Govt. of M.P. & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant  Mr. Abhishek Yadav, Adv. for State of UP Mr. B. V. Niren, Adv. Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. for MPPCB
21.	Original Application No. 401/2016	Kendriya Samaj Seva Samiti (Regd.)  Vs. District Magistrate, Etawah, UP & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant  Mr. Abhishek Yadav, Adv. for State of U.P.
22.	Original Application No. 431/2015	Manoj Kumar Mishra & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 & 5 Mr. B. V. Niren, Adv. for R-2 Mr. Amit Anand Tiwari & Mr. Abhinav Raghuvanshi, Advs. for R-3 Mr. Rajkumar, Adv. for CPCB
23.	Original Application No. 121/2013	Akash Vashishtha & Anr.	Mr. Amit Khemka, Adv. & Mr. Akash Vashishtha, Applicant in person

(M.A. No. 1221/2016) <b>(PH)</b>	Vs. Union of India & Ors.	Mr. Abhishek Yadav, Adv. for R -2 to 4 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr.AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for RSAC Mr. D. Rajeswar Rao, Adv. Mr. Birja Mahapatra, Adv. for DPCC Dr. Abhishek Atrey, Adv. Mr. Soumyajit Pani, Adv. for State of Odisha
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**Date : 25<sup>th</sup> May, 2017**  
**Time : After the above Bench**

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
24.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016, M.A. No. 329/2017, M.A. No. 578/2017 & M.A. No. 579/2017) <b>(PH)</b>	Sudiep Shrivastava  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
25.	Original Application No. 470/2015 (M.A. No. 1076/2015 & M.A. No. 505/2017)	Sudiep Shrivastava & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7

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